

DIVISION BENCH
COURT - I

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/131(KB)2022
IA(I.B.C)/1479(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	ARYAN MINING & TRADING CORPN PRIVATE LIMITED VS PROGRESSIVE METERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Mr. Rachit Lakhmani, Adv.

] For Resolution Professional

Mr. Avishek Das, Adv.

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. IA(I.B.C)/1479(KB)2023
 - a. Ld. Counsel has filed a Supplementary-affidavit proposing the name of a liquidator in place of the Resolution Professional at Page No.9. The same is taken on record.
 - b. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**